

agreeing to provide three million dollars assistance; and

(b) if so, the details thereof ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) : No, Sir.

(b) Does not arise.

Manufacturing of Drugs by unauthorised Companies

*55 SHRI NAVIN RAVANI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a large number of unauthorised companies are engaged in manufacturing drugs;

(b) if so, the number of such companies which came to the notice of Government during the years 1983 and 1984 and the action taken against them; and

(c) the steps being taken by Government to check such unauthorised manufacture in the country ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (c). Presumably, the questioner is referring to unauthorised manufacture of drugs which are not of good quality. Under the Drugs and Cosmetics Act and Rules, a licence is required for the manufacture and sales of drugs in the country whether or not the manufacture is in the organised sector or in the small scale sector. The Drugs & Cosmetics Act and the Rules framed thereunder are administered by the Ministry of Health and the state Governments. Whenever cases of unauthorised manufacture come to their notice, necessary action under the provisions of the Drugs and Cosmetics Act and Rules is taken.

Tenth International Film Festival

*56. SHRI SAIFUDDIN CHOWDHARY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether some Film Directors of the Eastern Region left the Tenth International Film Festival of India at Delhi complaining humiliating behaviour from the Festival authorities;

(b) if so, the details thereof;

(c) whether this Film Festival has suffered from serious mismanagement and Government have already asked for an enquiry into the same; and

(d) if so, the reasons of such mismanagement in detail ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) No, Sir.

(b) Does not arise.

(c) and (d). Government are examining the various adverse comments regarding the alleged mismanagement of the festival. No enquiry has, however been ordered by the Government.

Drilling Operations for Location of Gas/Petroleum in Himachal Pradesh

101. PROF. NARAIN CHAND PARASHAR : Will the Minister of PETROLEUM be pleased to state:

(a) whether Oil & Natural Gas Commission proposes to undertake any drilling operations for locations of Gas/petroleum at Jawalamukhi and other places in Himachal Pradesh; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA):

(a) Yes, Sir.

(b) ONGC has plans to drill two wells on Jawalamukhi structure and one each at Nurpur, Changertalai and Cheri structures in Himachal Pradesh.

Educated Unemployed

102. SHRI NARAYAN CHOUBEY: Will the Minister of LABOUR be pleased state:

(a) whether the number of educated employed persons on the live registers of Employment Exchanges in the country has been showing a steady increase;

(b) if so, the State-wise and category-wise details of the educated unemployed during 1980, 1981, 1982, 1983 and 1984; and

(c) the measures proposed to be taken by the Union Government to provide employment to them?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). Information is contained in the statement I laid on the Table of the House [Placed in Library. See No. LT-170/85]

(c) During the Seventh Five Year Plan, employment is to be treated as a direct focal point of policy. The Plan will have a National Employment Programme which will cover target groups, including the educated unemployed. The generation of gainful employment through integration of sectoral production plans with employment plans and enlargement of on going employment programmes would also be emphasised. In addition, schemes will continue for promoting self-employment in economically viable activities backed up by the requisite

training, credit, marketing and organisational linkages.

[Translation]

Construction of U.H.F. Centre in Almora, U.P.

103. SHRI HARISH RAWAT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the time by which the construction work of U.H.F. Centre in Almora is expected to be completed; and

(b) whether there is a proposal to provide some separate channels at Bareilly to link this centre directly with Delhi?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Construction of UHF Centre at Almora is expected to be completed by the end of this year.

(b) There is no proposal to link Almora directly with Delhi.

[English]

Removal of Voters Names from Electoral Rolls

104. SHRIMATI GEETA MUKHERJEE: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Election Commission has taken note of the complaints appearing in various newspapers that names of a large number of voters were removed from the electoral rolls;

(b) if so, the details thereof and the reasons therefor; and

(c) the basis on which the electoral rolls were revised/prepared?